

No. J-11014/9/2024-JUDICIAL/ E. 124944
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 12th May, 2026

ORDER

Shri Pasala Ponna Roa, DSGI engaged before the High Court of Andhra Pradesh at Amravati has demised on 27.04.2026.

2. Consequently, the name of Shri Pasala Ponna Roa, Advocate, appearing in this Department's Order No. J-11014/9/2024-Judicial. dated 19.08.2024, **stands omitted**.

3. Hindi version of this order will follow.

Digitally signed by
Manindra Choudhary
Date: 12-05-2026
17:34:36

(Manindra Choudhary)
Asst. Legal Adviser

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. Sr. Pr. PS to Law Secretary/AS/ JS&LA in the main Secretariat of Department of Legal Affairs.
3. PPS to Ld. AGI/PS to Ld. SGI.
4. Shri Challa Dhanamjaya, ASGI, High Court of Andhra Pradesh.
5. The Registrar, High Court of Andhra Pradesh.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office/spare copies.

NIRANJAN Digitally signed by
PRASAD NIRANJAN PRASAD
Date: 2026.05.12
18:29:25 +05'30'

(Niranjan Prasad)
Section Officer (Judicial)

Tel. 011-23384945
Email: judicial-dla@nic.in

F. No. J-11014/9/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 19th August, 2024

ORDER

The President is pleased to up-grade the panel of Shri Pasala Ponna Rao, Central Government Counsel for High Court of Andhra Pradesh as Deputy Solicitor General of India, as shown below, for conducting Central Government litigation before the High Court of Andhra Pradesh, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

DEPUTY SOLICITOR GENERAL OF INDIA

Name of Advocate (Shri)	Contact details	Enrl. No.
HIGH COURT OF ANDHRA PRADESH		
Pasala Ponna Rao	H. No. 7-455/R23, Rajivgruhakalpa Road, Mangalagiri, Guntur District, Andhra Pradesh-522503 Mob: 9885768905 Email: pasala.advocate@gmail.com	AP/2337/2005

2. Consequent upon above up-gradation, the name of Shri Pasala Ponna Rao, Advocate occurring in this Department's Order No. J-11017/14/2022-Judicial dated 09.09.2022 in the list 'A' at serial number 19, stands omitted.

3. The engagement and professional fee of aforesaid advocate will be governed by the terms & conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 to be read with OM No. 26(1)/2014-Judl. dated 01.10.2015 and instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Sher Singh Dagar)
Joint Secretary and Legal Adviser

Copy through email to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary / All Additional Secretaries and Joint Secretaries and Legal Advisers in the main secretariat of DoLA.
3. Ld. Attorney General for India / Ld. Solicitor General for India.
4. The In-charge, Branch Secretariat, Bengaluru.
5. The Addl. SGI, High Court of Telangana at Hyderabad.
6. The Registrar, High Court of Andhra Pradesh at Amravati.
7. The Cash (LA) Section for payment of retainership fee to above Dy. SGI with effect from the date of this order.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. To upload on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of advocates for Union of India'.
10. Hindi Section for providing Hindi version of this order.
11. Office / spare copies.



(Manindra Choudhary)
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